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09.10.2020 **CORAM: HIS HONOUR NDPS SPECIAL JUDGE SHRI G.B. GURAO (C R NO.43)**

NDPS RA  
581/2020  
Exh.4  
Exh.5

N.O.B. T.O.B.

APP Shri S. S. Panjwani for State present.

Advocate Mr. Taraq Sayyed for applicant present and filed an application for taking matter on board at Exh.4 and application at Exh.5 for calling report from Talaja Jail Superintendent stating the reason as to why the applicant (Abdel Basid Parihar) was unable to appear for his online examination.

Heard Mr. Taraq Sayyed advocate for applicant.

Order-Call say from Superintend Talaja Prison on the application Exh.5, r/o 12.10.2020.

Authenticated copy of rozanama be given to the parties.

**Matter is already adj to 20.10.2020.**

**Adjd for report on 12.10.2020.**

*sd/r*  
SPL.JUDGE

*Taraq Sayyed*

*[Signature]*  
9/10/2020  
Sheristadar  
City Civil & Sessions Court  
Bombay